

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0009204/2020	GENDU @ PAPU NAYAK VS STATE OF ODISHA	S.K.MOHANTY VS	KABISURYANAGAR (KODALA) /261 /2020 () //
2	BLAPL/0009205/2020	SARATHI DAS VS STATE OF ODISHA	S.K.BHANJADEO VS	KODALA /337 /2020 () //
3	BLAPL/0009206/2020	KSHYAMANANDA NAIK VS STATE OF ODISHA	S.ROUT VS	PARJANG /189 /2019 () //
4	BLAPL/0009207/2020	KALIA DEHURY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURUNAKOTE /55 /2020 () //
5	BLAPL/0009208/2020	DURGA NANDU MISHRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JEYPORE SADAR /211 /2020 () //
6	BLAPL/0009209/2020	DEBRAJ SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH /475 /2020 () //
7	BLAPL/0009210/2020	LAXMI KANT MISHRA @ LAXMIKANTA MISHRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JEYPORE SADAR /222 /2020 () //
8	BLAPL/0009211/2020	ASIDARA DANDU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BANDHUGOAN /14 /2015 () //
9	BLAPL/0009212/2020	GHANGADA @ RAJENDRA PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /179 /2020 () //
10	BLAPL/0009213/2020	SUDHIR KUMAR JENA @ BABULU VS STATE OF ODISHA	AMITAV TRIPATHY VS	GANIA /33 /2020 () //
11	BLAPL/0009214/2020	CHITTARANJAN NAYAK @ PODA VS STATE OF ODISHA	PARSURAM PANDA VS	PHIRINGIA /40 /2017 () //

ORISSA HIGH COURT**FILING REPORT AS ON :17/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0009215/2020	RADHU MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /82 /2020 () //
13	BLAPL/0009216/2020	PRITHIVIRAJ PADHAN @ RAMA PADHAN VS STATE OF ODISHA	B.B.ROUTRAY VS	BHEDEN /167 /2020 () //
14	BLAPL/0009217/2020	JAGADISH BISWAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BUDEN /68 /2019 () //
15	BLAPL/0009218/2020	MANOJ KUMAR SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //
16	BLAPL/0009219/2020	RAMA SODI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /281 /2020 () //
17	BLAPL/0009220/2020	RABINDRA PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SORO /357 /2020 () //
18	BLAPL/0009221/2020	ERMA KABASI @ KAWASI VS STATE OF ODISHA	ABHAS MOHANTY VS	/ /0 () //
19	BLAPL/0009222/2020	DABI GAMANGA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 () //
20	BLAPL/0009223/2020	RAJESH BEHERA VS STATE OF ODISHA	S.MOHAPATRA VS	PADAMPUR /226 /2020 () //
21	BLAPL/0009224/2020	RAMA PUJARI VS STATE OF ODISHA	SACHIT KUMAR NAYAK VS	JEYPORE SADAR /193 /2020 () //
22	BLAPL/0009225/2020	NARAYAN TUDU VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	BASTA /245 /2020 () //
23	BLAPL/0009226/2020	GOPAL TARAFDAR	MANAS CHAND	BOUDH /246 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
24	BLAPL/0009227/2020	BIPRA NAIK@BIPRA	GOPAL KRISHNA NAYAK	TARASINGI /54 /2004
		VS	VS	0
		STATE OF ODISHA		//
25	BLAPL/0009228/2020	RANJIT SAHU @ NAKA	DIBYA JYOTI SAHOO	GOSANINUAGAM /87 /2020
		VS	VS	0
		STATE OF ODISHA		//
26	CMAPL/0000263/2020	SAROJINI ACHARYA	ADV	//
		VS	VS	0
		RADHA KRISHNA BEHERA		//
27	CMP/0000693/2020	MD. ABDAL	DILLIP KUMAR PRADHAN	//
		VS	VS	0
		RASHID BEGUM		//
28	CMP/0000694/2020	RASHMI RANJAN SAHOO	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		SUB-COLLECTOR, SADAR CUTTACK		//
29	CONTC/0005972/2020	KHAGESWAR PARIDA	ADV.	//
		VS	VS	0
		RADHAKANTA BARIK		//
30	CONTC/0005973/2020	KARUNAKAR SANKHUA	ADV.	//
		VS	VS	0
		RADHAKANTA BARIK		//
31	CONTC/0005974/2020	MANORAMA DAS	ADV	//
		VS	VS	0
		ACCOUNTANT GENERAL(A AND E), ODISHA		//
32	CONTC/0005975/2020	RAVINDRA KUMAR DAS	S.K.PADHY	//
		VS	VS	0
		SANTOSH KUMAR JENA		//
33	CONTC/0005976/2020	JYOTIRMAYEE MISHRA	ADV	//
		VS	VS	0
		CHITTARANJAN PATRA		//
34	CONTC/0005977/2020	MAHENDRA KUMAR MAJHI	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
35	CONTC/0005978/2020	SANGRAM SAHOO GOKUL CHANDRA NAYAK VS	ADV VS	// // 0
36	CONTC/0005979/2020	BIRENDRA KUMAR DAS DIGAMBAR KANHAR VS	ADV VS	// // 0
37	CONTC/0005980/2020	BIRENDRA KUMAR DAS JAYA RAMA MAHARANA VS	ADV VS	// // 0
38	CONTC/0005981/2020	PRAHALLAD MOHARANA HARIHAR SAHU VS	ADV VS	// // 0
39	CONTC/0005982/2020	BALWANT SINGH ASHISH KUMAR PATRA VS	B.K.NAYAK VS	// // 0
40	CONTC/0005983/2020	BISHNUPADA SETHI SUJATA DAS VS	ADV VS	// // 0
41	CONTC/0005984/2020	SATYABRATA SAHU BASANTA KUMAR MALLICK VS	ADV VS	// // 0
42	CONTC/0005985/2020	PRADEEP KUMAR DAS MANAS KUMAR MALLICK VS	ADV VS	// // 0
43	CONTC/0005986/2020	ASHISH THAKARE MIHIR KUMAR LENKA VS	AUROBINDA SAHOO VS	// // 0
44	CONTC/0005987/2020	PRADEEP KUMAR DASH PRAMOD KUMAR PARIDA VS	ADV VS	// // 0
45	CONTC/0005988/2020	SATYABRATA SAHOO AKSHYA KUMBHAR VS	GOURIMOHAN RATH VS	// // 0
		JYOTI RANJAN PRADHAN		//

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
46	CONTC/0005989/2020	ABINASH MISHRA VS RANJANA CHOPRA	ADV VS	// 0 //
47	CONTC/0005990/2020	TRILOCHAN PANDA VS GYANA RANJAN DAS	ADV VS	// 0 //
48	CONTC/0005991/2020	BIJAYA KUMAR MEHER VS DEORANJAN KUMAR SINGH	ADV VS	// 0 //
49	CONTC/0005992/2020	SAROJINI MOHAPATRA VS SASWAT MISHRA	ADV VS	// 0 //
50	CONTC/0005993/2020	HARIHAR MACHHUA VS SUBRAHANSU BHUSAN PATNAIK	ADV VS	// 0 //
51	CONTC/0005994/2020	BIBHURANJAN PARIDA VS SATYABRATA SAHOO	ADV VS	// 0 //
52	CONTC/0005995/2020	MARKANDA BEHERA VS SASWAT MISHRA	ADV VS	// 0 //
53	CONTC/0005996/2020	DR. PRAMOD KUMAR MEHER VS PROF. (DR.) SABITA ACHARYA	DR. A.K.TRIPATHY VS	// 0 //
54	CRLMA/0000173/2020	NIRANJAN SAHOO VS STATE OF ORISSA	ADV VS	BEGUNIA P.S. /25 /2019 0 //
55	CRLMC/0001747/2020	SANJAYA KUMAR SAHOO VS STATE OF ODISHA	LAXMIDHAR DASH VS	//0 0 //
56	CRLMC/0001748/2020	SWAMI @ BASU PATTANAIK @ CHITTARANJAN PAREKAR VS STATE OF ODISHA	ANIL KESARI VS	//0 0 //
57	CRLMC/0001749/2020	RANJAN KUMAR BISWAL	AKSHAYA KUMAR SAHOO	JAJPUR TOWN /226 /2018

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ORISSA		//
58	CRLMC/0001750/2020	MAHENDRA KUMAR GOCHHAYAT	AMULYA RATNA PANDA	BALICHANDRAPUR /69 /2016
		VS	VS	()
		STATE OF ORISSA		//
59	CRLMP/0001650/2020	DILLIP KUMAR MOHANTY @ DILIP MOHANTY	S.K.NAYAK-2	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMP/0001651/2020	BIJAY KUMAR SEE	MANORANJAN MUDULI	/ /0
		VS	VS	()
		COMMISSIONER OF POLICE, BBSR		//
61	CRLMP/0001652/2020	SASHIKANTA PARIDA	UNMESH CHANDRA JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	CRLMP/0001653/2020	HIMANSU PATEL	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMP/0001654/2020	SANJUKTA SAHOO	SESHADEV DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	CRLREV/0000480/2020	SUMAN PAL @ SUMAN AJAYA KUMAR PAL	JUGULA KISHORE PANDA	PAPADAHANDI /122 /2020
		VS	VS	()
		STATE OF ODISHA		//
65	LAA/0000030/2020	UNION OF INDIA	SATYA SINDHU KASHYAP	/ /
		VS	VS	()
		DINABANDHU JENA		//
66	MACA/0000784/2020	KASTURI MUNI	PRADEEP KUMAR MISHRA	/ /
		VS	VS	()
		B. BOJANKI VENKATA LAXMI		//
67	WA/0000756/2020	DR. BISWAMOHINI MANGARAJ	SANTANU KUMAR SARANGI	/ /
		VS	VS	()
		STATE OF ODISHA		//
68	WP(C)/0036044/2020	GOPABANDHU MEHER	ADITYA N.DAS	/ /
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	WP(C)/0036045/2020	STATE OF ORISSA TAPAN KUMAR MISHRA VS	SUSHANTA KUMAR MISHRA VS	// // 0
70	WP(C)/0036046/2020	STATE OF ODISHA DILIP KUMAR SABAR VS	ADITYA N.DAS VS	// // 0
71	WP(C)/0036047/2020	STATE OF ODISHA RAJENDRA KUMAR BISWAL VS	SUSHANTA KUMAR MISHRA VS	// // 0
72	WP(C)/0036048/2020	STATE OF ODISHA AJIT KUMAR SAHU VS	TRILOCHAN NANDA VS	// // 0
73	WP(C)/0036049/2020	STATE OF ODISHA BALGOPAL RICE PRODUCT VS	DAYANANDA MOHAPATRA VS	// // 0
74	WP(C)/0036050/2020	THE COLLECTOR AND DISTRICT MAGISTRATE BARGARH SISIR RANJAN PRUSTY VS	GYANA RANJAN SETHI VS	// // 0
75	WP(C)/0036051/2020	STATE OF ODISHA BASANTI SAMAD VS	BIPLAB P.B. BAHALI VS	// // 0
76	WP(C)/0036052/2020	STATE OF ODISHA ALLI AHEMAD VS	S.K.BHANJADEO VS	// // 0
77	WP(C)/0036053/2020	MANAGING DIRECTOR ODISHA FOREST DEVELOPMENT CORPORATION LIMITED (OFDC LTD.) RAJASHREE MOHANTY VS	BANABIHARI RAY VS	// // 0
78	WP(C)/0036054/2020	STATE OF ODISHA PRAVAT KUMAR MUDULI VS	BUDHIRAM DAS VS	// // 0
79	WP(C)/0036055/2020	STATE OF ODISHA TUTU PORIDA VS	SANGRAM KESHARI ROUT VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :17/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	WP(C)/0036056/2020	NAMITA MOHANTY VS STATE OF ODISHA	L.M.NANDA VS	// 0 //
81	WP(C)/0036057/2020	M/S. JINDAL COKE LIMITED VS UNION OF INDIA	PAMI RATH VS	// 0 //
82	WP(C)/0036058/2020	NIRANJAN PRADHAN VS STATE OF ODISHA	K.K.MOHANTA VS	// 0 //
83	WP(C)/0036059/2020	SUBRAT JENA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
84	WP(C)/0036060/2020	SUMATI BONTH VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
85	WP(C)/0036061/2020	DHANESWAR PRADHAN VS STATE OF ODISHA	KHIROD K.ROUT VS	// 0 //
86	WP(C)/0036062/2020	BIRENDRA KISAN VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
87	WP(C)/0036063/2020	DURGA PRASAD DASH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
88	WP(C)/0036064/2020	PURNA CHANDRA CHAND VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
89	WP(C)/0036065/2020	SANGRAM KESHARI SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
90	WP(C)/0036066/2020	SURENDRA KUMAR DASH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
91	WP(C)/0036067/2020	PITAMBAR PATI	SHASHANKA SHEKHAR PATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0036068/2020	BISHNU CHARAN BARIK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0036069/2020	SURENDRA KUMAR JENA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0036070/2020	DAMODAR MISHRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0036071/2020	SUNANDA NAG	SHASHANKA SHEKHAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0036072/2020	NABAKISHORE SATAPATHY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0036073/2020	ROJALIN NAYAK	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0036074/2020	RATNAMANJARI NAYAK	P.K.ROUT	//
		VS	VS	0
		STATE OF ORISSA		//
99	WP(C)/0036075/2020	MAHESWAR PRADHAN	BIJAYA KUMAR PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0036076/2020	DEBENDRA DHARUA	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0036077/2020	DR.ALPHA MOHANTY	BIBHU PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0036078/2020	KIRATI PRADHAN	SAILABALA JENA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	WP(C)/0036079/2020	STATE OF ODISHA BISHNU MOHAN DAS VS	SURENDRA KUMAR DASH VS	// // 0
104	WP(C)/0036080/2020	STATE OF ODISHA DR.SUDHASMRUTI MISHRA VS	BIBHU PRASAD DAS VS	// // 0
105	WP(C)/0036081/2020	STATE OF ODISHA SANJAY KUMAR BARAL VS	SUMANTA KUMAR NAYAK VS	// // 0
106	WP(C)/0036082/2020	COMMISSIONER CUM SECRETARY S AND ME DEPTT. RAJESH KUMAR MOHAPATRA VS	K.P.MISHRA VS	// // 0
107	WP(C)/0036083/2020	STATE OF ODISHA RAJESH KUMAR MOHAPATRA VS	K.P.MISHRA VS	// // 0
108	WP(C)/0036084/2020	STATE OF ODISHA RAJESH KUMAR MOHAPATRA VS	K.P.MISHRA VS	// // 0
109	WP(C)/0036085/2020	STATE OF ODISHA KSHETRABASI SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // 0
110	WP(C)/0036086/2020	STATE OF ODISHA SANGRAM PATTANAİK VS	ASHOK KUMAR PANIGRAHI VS	// // 0
111	WP(C)/0036087/2020	ASSISTANT SETTLEMENT OFFICER RENTAL COLONY BBSR DHIRENDRA KUMAR MOHAPATRA VS	K.K.SWAIN VS	// // 0
112	WP(C)/0036088/2020	STATE OF ODISHA PRADIPTA KUMAR SAHOO VS	K.K.SWAIN VS	// // 0
113	WP(C)/0036089/2020	STATE OF ODISHA JAKUB BARIK VS UNION OF INDIA	DILLIP KUMAR MOHAPATRA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :17/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
114	WP(C)/0036090/2020	DHIREN KUMAR SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
115	WP(C)/0036091/2020	TULU KUMAR BHOI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
116	WP(C)/0036092/2020	BISHNUPRIYA BAITAI VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
117	WP(C)/0036093/2020	PRABHAT KUMAR MALLIK VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
118	WP(C)/0036094/2020	MAHAMAYA MOHANTY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
119	WP(C)/0036095/2020	KARTIK BAG VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	// 0 //
120	WP(C)/0036096/2020	BIKRAM MALLIK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
121	WP(C)/0036097/2020	K.SANTOSH KUMAR PATRA VS STATE OF ODISHA	B.B.SWAIN VS	// 0 //
122	WP(C)/0036098/2020	BHRAMARBAR NAYAK VS STATE OF ODISHA	K.P.MISHRA VS	// 0 //
123	WP(C)/0036099/2020	JAYARAM DAS VS STATE OF ODISHA	K.P.MISHRA VS	// 0 //
124	WP(C)/0036100/2020	M/S.S.S.T.BRICKS VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
125	WP(C)/0036101/2020	PRAVASHA BEHERA	R.K.ROUT	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
126	WP(C)/0036102/2020	STATE OF ODISHA MANORANJAN SWAIN	AUROBINDA SAHOO	//
		VS	VS	0
127	WP(C)/0036103/2020	STATE OF ODISHA M/S. BVSR CONSTRUCTION PVT. LTD.	DEBENDRA KUMAR DWIBEDI	//
		VS	VS	0
128	WP(C)/0036104/2020	STATE OF ODISHA DEVASMITA PANDA	GOPABANDHU MISHRA	//
		VS	VS	0
129	WP(C)/0036105/2020	CHIRANJIBI G. MOHAPATRA RAKESH KU. BEHERA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
130	WP(C)/0036106/2020	STATE OF ODISHA SUDHIR KUMAR PANIGRAHI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
131	WP(C)/0036107/2020	STATE OF ODISHA D.BALAKRISHNA	SWAYAMJIT ROUT	//
		VS	VS	0
132	WP(C)/0036108/2020	STATE OF ODISHA SALILA KUMAR PANDA	SK.ZAFARULLA	//
		VS	VS	0
133	WP(C)/0036109/2020	COMMISSIONER OF ENDOWMENTS, KHURDA PUSPITA ROUT	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
134	WP(C)/0036110/2020	STATE OF ODISHA SUDHIR KUMAR KHANDA	NIRANJAN LENKA	//
		VS	VS	0
135	WP(C)/0036111/2020	ODISHA GRAMYA BANK, KHURDA GAYATRI DAS	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
136	WP(C)/0036112/2020	STATE OF ODISHA HDFC BANK LTD.	RAJJEET ROY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		DEPARTMENT OF TRANSPORT AND COMMERCE		//
137	WP(C)/0036113/2020	DR.RATNAMANI MISHRA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
138	WP(C)/0036114/2020	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		DEVI PRASAD ACHARYA		//
139	WP(C)/0036115/2020	JYOSTNAMAYEE SATAPATHY	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
140	WP(C)/0036116/2020	M/S.DEVI BRICKS	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
141	WP(C)/0036117/2020	MINATI PRAVA BIHARI	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
142	WP(C)/0036118/2020	DR. PITHA CHARAN MURMU	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
143	WP(C)/0036119/2020	DHARANIDHAR LUHA	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
144	WP(C)/0036120/2020	BIJAYA BHARATI MAHATO	SESHA DEV DASH	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, ODISHA		//
145	WP(C)/0036121/2020	DUSHASHAN BAG	LAXMI NARAYAN PATEL	//
		VS	VS	0
		STATE OF ODISHA		//
146	WP(C)/0036122/2020	CHINMAYEE PANDA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
147	WP(C)/0036123/2020	BABULI NAIK	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :17/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0036124/2020	KANTIMAYEE PANDA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
149	WP(C)/0036125/2020	BHASKAR CHANDRA BEHERA VS STATE OF ODISHA	RAMAKANTA PANDA VS	// 0 //
150	WP(C)/0036126/2020	SASMITA DAS VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
151	WP(C)/0036127/2020	NIRANJAN SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
152	WP(C)/0036128/2020	SRINIBAS MISHRA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
153	WP(C)/0036129/2020	SHYAMA PASORIA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
154	WP(C)/0036130/2020	MD. KAYUM VS STATE OF ODISHA	DHIRENDRA KU. MOHAPATRA VS	// 0 //
155	WP(C)/0036131/2020	SURYAKANTI SAHOO VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
156	WP(C)/0036132/2020	KAILASH NAYAK VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
157	WP(C)/0036133/2020	PRADIP KUMAR NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
158	WP(C)/0036134/2020	SURENDRA PRUSTI VS STATE OF ODISHA	P.R.MISHRA VS	// 0 //
159	WP(C)/0036135/2020	ARKSHITA CHARAN DAS	PRASANTA KUMAR MOHANTY	//

ORISSA HIGH COURT**FILING REPORT AS ON :17/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0036136/2020	RABI NARAYAN SETHY	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0036137/2020	NIRMAL KUMAR PRADHAN	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0036138/2020	ASUTOSH SAHU	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0036139/2020	SUSHIL KUMAR CHOUDHURY	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0036140/2020	NARAYAN SETHI	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0036141/2020	SARAT CHANDRA GANTHIA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0036142/2020	NISHIKANTA SENAPATI	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0036143/2020	SUBASH CHANDRA SAHOO	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0036144/2020	PRASANTAMAYEE JENA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0036145/2020	RAJARAM SINGH	B.B.ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0036146/2020	SHEREYASH PANDA	ASIT KU.JENA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0036147/2020	SECRETARY, STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING COLLEGE, UNIT-8, BBSR BIPIN BIHARI GOCHHI VS STATE OF ODISHA	B.B.ROUTRAY VS	// 0 //
172	WP(C)/0036148/2020	M/S. GURU GOBIND MOTORS PVT. LTD. VS COMMISSIONER OF CENTRAL TAX AND GST AND CENTRAL EXCISE, ROURKELA	SIDHARTHA RAY VS	// 0 //
173	WP(C)/0036149/2020	LAXMIDHAR SAHOO VS COLLECTOR CUTTACK	B.B.ROUTRAY VS	// 0 //
174	WP(C)/0036150/2020	REENA DEEP VS STATE OF ODISHA	B.B.ROUTRAY VS	// 0 //
175	WP(C)/0036151/2020	PANKAJINI JAL VS STATE OF ODISHA	B.B.ROUTRAY VS	// 0 //
176	WP(C)/0036152/2020	NABAKISHORE JENA VS THE COLLECTOR AND DISTRICT MAGISTRATE, KHURDA	SAMARENDRA PATTNAIK VS	// 0 //
177	WP(C)/0036153/2020	RAMBHA PODH VS STATE OF ODISHA	B.B.ROUTRAY VS	// 0 //
178	WP(C)/0036154/2020	NIRANJAN JENA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
179	WP(C)/0036155/2020	MEENA MAHANANDA VS STATE OF ODISHA	B.B.ROUTRAY VS	// 0 //
180	WP(C)/0036156/2020	PRATIVA PADHI VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
181	WP(C)/0036157/2020	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :17/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0036158/2020	JYOTSNA RANI BIBHAR VS STATE OF ODISHA	B.B.ROUTRAY VS	// 0 //
183	WP(C)/0036159/2020	ANUPAMA DAS VS STATE OF ODISHA	B.B.ROUTRAY VS	// 0 //
184	WP(C)/0036160/2020	PRAMODA KUMAR BHUJABAL VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
185	WP(C)/0036161/2020	BRAHMANANDA SWAIN VS UNION OF INDIA	ASHOK KUMAR ROUT VS	// 0 //
186	WP(C)/0036162/2020	ANIRUDHA DAS VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
187	WP(C)/0036163/2020	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
188	WP(C)/0036164/2020	PRAVAT KUMAR BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
189	WP(C)/0036165/2020	SEKH JAMAL VS UNION OF INDIA	ASHOK KUMAR ROUT VS	// 0 //
190	WP(C)/0036166/2020	LAXMIPRIYA SAU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
191	WP(C)/0036167/2020	LAXMI NARAYAN SETHI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
192	WP(C)/0036168/2020	NIRANJAN JENA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
193	WP(C)/0036169/2020	ANIRUDHA DAS	K.K.SWAIN	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0036170/2020	SEKH JAMAL	ASHOK KUMAR ROUT	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER CUTTACK		//
195	WP(C)/0036171/2020	LAXMINARAYAN SETHI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0036172/2020	PURNA CHANDRA JENA	ASHOK KUMAR ROUT	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER CUTTACK		//
197	WP(C)/0036173/2020	NIRUPAMA SWAIN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0036174/2020	REENA RANI BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0036175/2020	SUBHAGINI MAJHI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0036176/2020	SANJUKTA DASH	J.R.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0036177/2020	NAMITA SAHOO	J.R.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0036178/2020	SALILA MOHANTY	J.R.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0036179/2020	SARITA BARIK	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0036180/2020	DUSMANTA SAHU	KRISHNA CHANDRA SAHU	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0036181/2020	STATE OF ODISHA GOUTAM RAKSHIT VS	AMIT PRASAD BOSE VS	// // 0
206	WP(C)/0036182/2020	SUB COLLECTOR JHARSUGUDA GOUTAM RAKSHIT VS	AMIT PRASAD BOSE VS	// // 0
207	WP(C)/0036183/2020	SUB COLLECTOR JHARSUGUDA ASHOK KUMAR SAHA VS	SAMIR KUMAR MISHRA VS	// // 0
208	WP(C)/0036184/2020	THE COLLECTOR AND DM, BALASORE GOUTAM RAKSHIT VS	AMIT PRASAD BOSE VS	// // 0
209	WP(C)/0036185/2020	SUB COLLECTOR JHARSUGUDA PRAMOD KATHAR VS	P.C.KAR VS	// // 0
210	WP(C)/0036186/2020	STATE OF ODISHA NIHAR RANJAN PATEL VS	B.M.SARANGI VS	// // 0
211	WP(C)/0036187/2020	COLLECTOR AND DM, SUNDARGARH HARAMOHAN BALIARSINGH VS	P.C.KAR VS	// // 0
212	WP(C)/0036188/2020	STATE OF ODISHA PRAKASH SETHI VS	RABI NARAYAN PANDA VS	// // 0
213	WP(C)/0036189/2020	STATE OF ODISHA CHITRASEN PATEL VS	B.M.SARANGI VS	// // 0
214	WP(C)/0036190/2020	COLLECTOR AND DM, SUNDARGARH RAGHU NANDAN MUNI VS	GOURI MOHAN RATH VS	// // 0
215	WP(C)/0036191/2020	EMPLOYEES PROVIDENT FUND ORGANISATION MITU DAS VS	RABI NARAYAN PANDA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0036192/2020	MALAYA KUMAR PRADHAN VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
217	WP(C)/0036193/2020	PRITI SAGAR SHAW VS STATE OF ODISHA	R.C.JENA VS	// 0 //
218	WP(C)/0036194/2020	ANIL PRASAD VS REGIONAL TRANSPORT OFFICER CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
219	WP(C)/0036195/2020	ANIL PRASAD VS REGIONAL TRANSPORT OFFICER CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
220	WP(C)/0036196/2020	M/S.OJAS TRADERS CONTRACTORS VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
221	WP(C)/0036197/2020	PUSPALATA BEHERA VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
222	WP(C)/0036198/2020	SUJATA KUMARI BEHERA VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
223	WP(C)/0036199/2020	M/S. QUARTZ INFRA AND ENGINEERING PVT.LTD. VS M/S. JINDAL INDIA THERMAL POWER LTD. (JITPL)	SIDDHANT AMJIT ROUT VS	// 0 //
224	WP(C)/0036200/2020	MAHENDRA KUMAR SAMANTARAY VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
225	WP(C)/0036201/2020	NM MANAGEMENT SERVICES VS STATE OF ODISHA	L.N.RAYATSINGH VS	// 0 //
226	WPCRL/0000150/2020	ANUSUYA MOHANTY VS STATE OF ODISHA	P.R.SINGH VS	//0 0 //
227	ABLAPL/0015953/2020	BICHITRA MAJHI	RAJESH KUMAR MAHAPATRA	//0

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
228	ABLAPL/0015954/2020	NIRANJAN SAHOO @ PINU SAHOO	DEEPAK KUMAR SAHOO	KENDRAPARA /189 /2019
		VS	VS	()
		STATE OF ODISHA		//
229	ABLAPL/0015955/2020	GOBINDA DALAI	DEEPAK KUMAR SAHOO	NIKIRAI /156 /2020
		VS	VS	()
		STATE OF ODISHA		//
230	ABLAPL/0015956/2020	SUBASH KUMAR SAHOO	KABI RANJAN MOHANTY	CHAULIAGANJA /330 /2020
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0015957/2020	NARAHARI NATH	M.P.DEBNATH	SORO /432 /2018
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0015958/2020	GOPAL MALLIK	SATYAJIT MOHAPATRA (2)	/ /0
		VS	VS	()
		STATE OF ODISHA		//
233	ABLAPL/0015959/2020	MD. PASHIUDDIN @ TINKU KHAN	HEMANTA KUMAR MUND	LAKHANPUR /232 /2020
		VS	VS	()
		STATE OF ODISHA		//
234	ABLAPL/0015960/2020	GOBINDA LAURIA	DURLLABHA RANJAN MISHRA	BOUDH /67 /2019
		VS	VS	()
		STATE OF ODISHA		//
235	ABLAPL/0015961/2020	NIRANJAN SAHU	DURLLABHA RANJAN MISHRA	PURUNAKATAK /140 /2020
		VS	VS	()
		STATE OF ODISHA		//
236	ABLAPL/0015962/2020	R.BHUJANGA RAO	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /302 /2020
		VS	VS	()
		STATE OF ODISHA		//
237	ABLAPL/0015963/2020	PRADEEP BEHERA	P.R.SINGH	GONDIA /302 /2020
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0015964/2020	SRIKANTA KUMAR DALUA @ SUSANTA KUMAR DALUA	SRIKANTA KUMAR DALUA	KHARABEL NAGAR P.S. /48 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	ABLAPL/0015965/2020	STATE OF ODISHA PRAHALLAD PATI VS	AMIT KUMAR NATH VS	// ANGUL TOWN /1273 /2020 ()
240	ABLAPL/0015966/2020	STATE OF ODISHA SABITRI NAYAK VS	AMLAN SHAKTI PAUL VS	// JANKIA P.S. /246 /2020 ()
241	ABLAPL/0015967/2020	STATE OF ODISHA SHAKTI PRASAD MISHRA VS	ADITI HOTA VS	// COLLIERY /444 /2020 ()
242	ABLAPL/0015968/2020	STATE OF ODISHA DULU MUNDA VS	SUSIL KUMAR PATTNAIK VS	// BARBIL /137 /2020 ()
243	ABLAPL/0015969/2020	STATE OF ODISHA PAPUNI JENA@LAGNAJEET JENA VS	SATYA RANJAN MULIA VS	// MADHUPATNA /262 /2020 ()
244	ABLAPL/0015970/2020	STATE OF ODISHA SANDEEP BISWAL VS	A.C.MOHAPATRA VS	// MARSHAGHAI /227 /2015 ()
245	ABLAPL/0015971/2020	STATE OF ODISHA SASHANKA KHUNTIA VS	SIDHARTHA MISHRA VS	// MADHUPATNA /269 /2020 ()
246	ABLAPL/0015972/2020	STATE OF ODISHA KABINDRA JENA VS	PRATAP CHANDRA MISHRA VS	// ANANDAPUR /175 /2020 ()
247	ABLAPL/0015973/2020	STATE OF ODISHA NAMITA SWAIN VS	BISWARANJAN DALAI VS	// NISCHINTAKOILI /163 /2020 ()
248	ABLAPL/0015974/2020	STATE OF ODISHA MITHUN @ DIGANTA KUMAR BHATTA VS	SURYAKANTA DASH VS	// AUL /271 /2020 ()
249	ABLAPL/0015975/2020	STATE OF ODISHA PRABHAKAR PANDA @ PRAVAKAR PANDA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// / /0 () //

ORISSA HIGH COURT**FILING REPORT AS ON :17/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	ABLAPL/0015976/2020	ARJUN BEHERA VS STATE OF ODISHA	RONIT GHOSH VS	COLLIERY /444 /2020 () //
251	ABLAPL/0015977/2020	BIDYADHAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KEONJHAR SADAR /396 /2020 () //
252	ABLAPL/0015978/2020	SAHAB BHOI VS STATE OF ODISHA	B.K.NAYAK VS	NIMAPADA /279 /2020 () //
253	ABLAPL/0015979/2020	SATYAJIT SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KEONJHAR SADAR /396 /2020 () //
254	ABLAPL/0015980/2020	NIRANJAN KUMAR NAYAK VS STATE OF ODISHA	BASUDEV PUJARI VS	TIHIDI /507 /2020 () //
255	ABLAPL/0015981/2020	CHITARANJAN @ PAPU OJHA VS STATE OF ODISHA	DEEPANJALI SAHU VS	CHAULIAGANJA /315 /2020 () //
256	ABLAPL/0015982/2020	ASHRIBAD MANIA @ ASHU VS STATE OF ODISHA	R.K.ROUTRAY VS	/ /0 () //
257	ABLAPL/0015983/2020	GAGAN CHANDRA PRADHAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /322 /2020 () //
258	ABLAPL/0015984/2020	PITAMBAR MISHRA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	/ /0 () //
259	ABLAPL/0015985/2020	MAHESWAR MALLICK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	CHOUDWAR /446 /2020 () //
260	ABLAPL/0015986/2020	KALIA MALLICK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	BADACHANA /378 /2020 () //
261	ABLAPL/0015987/2020	SURENDAR SINGH	SRIKANTA MAHUNTA	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
262	ABLAPL/0015988/2020	STATE OF ODISHA SAROJ KUMAR DALEI	AMITAV TRIPATHY	// KHANDAPARA /269 /2020
		VS	VS	()
263	ABLAPL/0015989/2020	STATE OF ODISHA BISNU CH NAYAK	ASHOK KUMAR BEHERA	// NAYAPALLI P.S. /349 /2020
		VS	VS	()
264	ABLAPL/0015990/2020	STATE OF ODISHA GIRIJA SAMAL	PRAMOD KUMAR JENA	// REMUNA /124 /2019
		VS	VS	()
265	ABLAPL/0015991/2020	STATE OF ODISHA MONORANJAN DINDA	PRAMOD KUMAR JENA	// CHANDIPUR /91 /2020
		VS	VS	()
266	ABLAPL/0015992/2020	STATE OF ODISHA ARUN KUMAR MAHANTA	AMULYA RATNA PANDA	// LAHUNIPADA /153 /2020
		VS	VS	()
267	ABLAPL/0015993/2020	STATE OF ODISHA BUDHIRAM BARAL	AMULYA RATNA PANDA	// DHARMASALA /514 /2020
		VS	VS	()
268	ABLAPL/0015994/2020	STATE OF ODISHA RANJAN SETHI	SMITA RANJAN PATANAİK	// KHARABEL NAGAR P.S. /317 /2018
		VS	VS	()
269	ABLAPL/0015995/2020	STATE OF ODISHA APARTI NAYAK	SAROJ KU. DASH	// JODAPADAR /142 /2020
		VS	VS	()
270	ABLAPL/0015996/2020	STATE OF ODISHA DEVENDER KUMAR	DEBASHIS ROUSTRAY	// JHARSUGUDA /844 /2019
		VS	VS	()
271	ABLAPL/0015997/2020	STATE OF ODISHA SURANJAN MANDAL	R.C.SWAIN	// RAJNAGAR /142 /2020
		VS	VS	()
272	ABLAPL/0015998/2020	STATE OF ODISHA CHANDRAMANI BEHERA	MD.G.MADANI	// BHANDARIPOKHARI /229 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0015999/2020	STATE OF ODISHA DURYODHAN NAG VS	PRASHANTA KUMAR NAYAK VS	// TUREIKELA /269 /2020 ()
274	ABLAPL/0016000/2020	STATE OF ODISHA PURUN @ PURAN BAG VS	PRASHANTA KUMAR NAYAK VS	// SINAPALI /295 /2019 ()
275	ABLAPL/0016001/2020	STATE OF ODISHA SABITA BEHERA VS	S.MOHANTY VS	// AIR FIELD P.S. /267 /2020 ()
276	ABLAPL/0016002/2020	STATE OF ODISHA PRASANT KUMAR JENA VS	DEBASIS TRIPATHY VS	// DERABIS /201 /2020 ()
277	WPC(OAC)/0001627/2014	STATE OF ODISHA VS	VS	// // ()
278	WPC(OAC)/0003039/2017	MAHESWAR MANDAL VS	MANOJ KUMAR MOHANTY VS	// // ()
279	CONTC(CPC)/0000289/2015	STATE OF ODISHA RANI DASH @ DIBYA VS	M/S.SIDDHARTH PRASAD MISHRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :17/12/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	26/2020 CONTC(CPC)/289/2015	RANI DASH @ DIBYA-MP	M/S.SIDDHARTH PRASAD MISHRA
2	27/2020 CONTC(CPC)/289/2015	RANI DASH @ DIBYA-MP	M/S.SIDDHARTH PRASAD MISHRA
3	41/2020 WPCRL/125/2020	NIRMAL KUMAR SAHOO-MP	U.C.DORA
4	82/2020 JCRLA/71/2016	RAGHUNATH SAHU-MP	M/S KIRAN ROUT S.NAYAK
5	210/2020 WPC(OAC)/1094/2017	DR.PADMANAVA PATRI-MP	M/S.SAMEER KUMAR DAS
6	211/2020 WPC(OAC)/1095/2017	AJAY KUMAR SETHY-MP	M/S.SAMEER KUMAR DAS
7	212/2020 WPC(OAC)/47/2013	BIJOY KUMAR SWAIN-MP	M/S.B.S.TRIPATHY 1, SUJATA JENA
8	227/2020 TRP(C)/145/2019	MRUTYUNJAYA MANDAL-MP	HEMANT KUMAR MOHANTY
9	233/2020 CRLMP/1650/2020	DILLIP KUMAR MOHANTY @ DILIP MOHANTY-MP	S.K.NAYAK
10	544/2020 CRLREV/219/2010	NARANA@NARAYAN BEHER-MP	SUBRAT SATPATHY
11	677/2020 CMP/693/2020	MD. ABDAL-MP	DILLIP KUMAR PRADHAN
12	678/2020 CMP/694/2020	RASHMI RANJAN SAHOO-MP	SOUBHAGYA KUMAR DASH
13	1216/2020 CRLMC/1748/2020	SWAMI @ BASU PATTANAIK @ CHITTARANJAN PATTANAIK	ANKUR KESH DAS
14	1217/2020 CRLMC/250/2020	JYOTI CLARA HERENJ-MP	PIYUSH KUMAR MISHRA
15	1218/2020 CRLMC/1749/2020	RANJAN KUMAR BISWAL-MP	AKSHAYA KUMAR SAHOO
16	1222/2020 CRLA/45/2018	PRANAYA KUMAR SAHA@BABULI-MP	SUKANTA KUMAR MISHRA
17	1223/2020 CRLA/320/2014	SANJAYA MOHAPATRA-MP	BHARATI DASH
18	1245/2020 ABLAPL/19746/2019	SUBHAM NAYAK @ CHIKU-MP	SRIKANTA MAHUNTA
19	1287/2020 BLAPL/8819/2020	SARFU @SK. SARFUDDIN @ S.SARFUDDIN-MP	RAJENDRA NARAYAN ROUT
20	1288/2020 BLAPL/3846/2020	BHAGABAN SAHU @ BHALU-MP	JEET SWARUP SAMAL
21	1289/2020 BLAPL/3553/2019	BHASKAR BEHERA-MP	JYOTIRMAYA SAHOO
22	1290/2020 BLAPL/5084/2020	HIMANSHU DAS @ TIKI-MP	PARTHA SARATHI NATAK
23	1408/2020 MACA/784/2020	KASTURI MUNI-MP	PRADEEP KUMAR MISHRA
24	1409/2020 MACA/784/2020	KASTURI MUNI-MP	PRADEEP KUMAR MISHRA
25	1410/2020 MACA/768/2020	NATIONAL INSURANCE COMPANY LTD.-MP	RAMANI RANJAN MOHANTY
26	1671/2020	SATYENDRA KUMAR BISWAL-MP	ADITYA N.DAS

27	WA/739/2020 1672/2020 WA/704/2020	HARIA BHOI-MP	RAJ KISHORE SWAIN
28	1673/2020 WA/756/2020	DR. BISWAMOHINI MANGARAJ-MP	SANTANU KUMAR SARANGI
29	15506/2020 WP(C)/36044/2020	GOPABANDHU MEHER-MP	ADITYA N.DAS
30	15507/2020 WP(C)/36046/2020	DILIP KUMAR SABAR-MP	ADITYA N.DAS
31	15508/2020 WP(C)/36046/2020	DILIP KUMAR SABAR-MP	ADITYA N.DAS
32	15509/2020 WP(C)/36048/2020	AJIT KUMAR SAHU-MP	TRILOCHAN NANDA
33	15510/2020 WP(C)/35774/2020	KRUSHNA CHANDRA BARIK-MP	TUSAR KUMAR MISHRA
34	15511/2020 WP(C)/36049/2020	BALGOPAL RICE PRODUCT-MP	DAYANANDA MOHAPATRA
35	15512/2020 WP(C)/36051/2020	BASANTI SAMAD-MP	BIPLAB P.B. BAHALI
36	15513/2020 WP(C)/36052/2020	ALLI AHEMAD-MP	S.K.BHANJADEO
37	15514/2020 WP(C)/36059/2020	SUBRAT JENA-MP	RAMDAS ACHARY
38	15515/2020 WP(C)/34661/2020	GANDRAB JENA-MP	DEEPALI MAHAPATRA
39	15516/2020 WP(C)/34665/2020	CHAKRADHAR SWAIN-MP	DEEPALI MAHAPATRA
40	15517/2020 WP(C)/34792/2020	SUREN BALMUCH-MP	DEEPALI MAHAPATRA
41	15518/2020 WP(C)/25134/2020	SHREE JAGANNATH TRADERS-MP	DEEPALI MAHAPATRA
42	15519/2020 WP(C)/34026/2020	PRASANTA KUMAR SAHOO-MP	SANJIB MOHANTY
43	15520/2020 WP(C)/34026/2020	PRASANTA KUMAR SAHOO-MP	SANJIB MOHANTY
44	15521/2020 WP(C)/36062/2020	BIRENDRA KISAN-MP	PURNA CHANDRA MISHRA
45	15522/2020 WP(C)/29295/2020	MANAS RANJAN PATNAIK-MP	PURUSOTTAM CHULI
46	15524/2020 WP(C)/36073/2020	ROJALIN NAYAK-MP	GOPAL SINHA
47	15525/2020 WP(C)/36074/2020	RATNAMANJARI NAYAK-MP	P.K.ROUT
48	15527/2020 WP(C)/36077/2020	DR.ALPHA MOHANTY-MP	BIBHU PRASAD DAS
49	15528/2020 WP(C)/36080/2020	DR.SUDHASMRUTI MISHRA-MP	BIBHU PRASAD DAS
50	15529/2020 WP(C)/35830/2020	PRAFULLA KUMAR DEBATA-MP	SUMITRA MOHANTY
51	15530/2020 WP(C)/36082/2020	RAJESH KUMAR MOHAPATRA-MP	K.P.MISHRA
52	15531/2020 WP(C)/36083/2020	RAJESH KUMAR MOHAPATRA-MP	K.P.MISHRA
53	15532/2020 WP(C)/36084/2020	RAJESH KUMAR MOHAPATRA-MP	K.P.MISHRA
54	15533/2020 WP(C)/36092/2020	BISHNUPRIYA BAITAI-MP	S.K.SANGANERIA
55	15534/2020 WP(C)/36093/2020	PRABHAT KUMAR MALLIK-MP	DILIP KUMAR SAHU
56	15535/2020 WP(C)/36094/2020	MAHAMAYA MOHANTY-MP	SIDHESWAR MALLIK
57	15536/2020 WP(C)/36095/2020	KARTIK BAG-MP	DINESH KUMAR MOHANTY

58	15537/2020 WP(C)/35749/2020	MANOJ KUMAR NAYAK-MP	SANJIB MOHANTY
59	15538/2020 WP(C)/36096/2020	BIKRAM MALLIK-MP	RUDRA NARAYAN PARIJA
60	15539/2020 WP(C)/36098/2020	BHRAMARBAR NAYAK-MP	K.P.MISHRA
61	15540/2020 WP(C)/14245/2019	M/S.LOTUS ENTERPRISE-MP	M/S.SUBRAT SATPATHY
62	15541/2020 WP(C)/36099/2020	JAYARAM DAS-MP	K.P.MISHRA
63	15542/2020 WP(C)/36100/2020	M/S.S.S.T.BRICKS-MP	J.K.KHUNTIA
64	15543/2020 WP(C)/36105/2020	RAKESH KU. BEHERA-MP	KRISHNA CHANDRA SAHU
65	15544/2020 WP(C)/36106/2020	SUDHIR KUMAR PANIGRAHI-MP	KRISHNA CHANDRA SAHU
66	15545/2020 WP(C)/36108/2020	SALILA KUMAR PANDA-MP	SK.ZAFARULLA
67	15546/2020 WP(C)/31390/2020	RINA BEHERA-MP	DEBENDRA DHAR
68	15547/2020 WP(C)/36112/2020	HDFC BANK LTD.-MP	RAJJEET ROY
69	15548/2020 WP(C)/36114/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
70	15550/2020 WP(C)/36116/2020	M/S.DEVI BRICKS-MP	J.K.KHUNTIA
71	15552/2020 WP(C)/36121/2020	DUSHASHAN BAG-MP	LAXMI NARAYAN PATEL
72	15553/2020 WP(C)/36119/2020	DHARANIDHAR LUHA-MP	BHOJARAJ SETH
73	15554/2020 WP(C)/36130/2020	MD. KAYUM-MP	DHIRENDRA KU. MOHAPATRA
74	15555/2020 WP(C)/31390/2020	RINA BEHERA-MP	DEBENDRA DHAR
75	15556/2020 WP(C)/2883/2018	BHAGABAN BEHERA-MP	M/S.BIPLAB MOHANTY
76	15557/2020 WP(C)/35980/2020	M/S.L.N.CONSTRUCTION (PROPRIETORSHIP)-MP	PRABODHA CH. NAYAK
77	15558/2020 WP(C)/5345/2018	BHARAT BHUSAN PATNAIK-MP	M/S.SARVAVID S.PRADHAN
78	15559/2020 WP(C)/10904/2018	SANJAY KUMAR ACHARYA-MP	M/S.SASWAT KUMAR ACHARYA
79	15560/2020 WP(C)/36146/2020	SHEREYASH PANDA-MP	ASIT KU.JENA
80	15561/2020 WP(C)/10210/2018	M/S.AREN DAS AND SONS-MP	M/S.DAYANANDA MOHAPATRA
81	15562/2020 WP(C)/36148/2020	M/S. GURU GOBIND MOTORS PVT. LTD.-MP	SIDHARTHA RAY
82	15563/2020 WP(C)/23172/2017	BIPIN BEHARI SENAPATI-MP	M/S.SARVAVID S. PRADHAN
83	15564/2020 WP(C)/5652/2018	DR.PABITRANANDA DAS ADHIKARI-MP	M/S.SARVAVID S.PRADHAN
84	15565/2020 WP(C)/6538/2017	BIJAY KUMAR MISHRA-MP	M/S.K.K.SWAIN
85	15567/2020 WP(C)/36160/2020	PRAMODA KUMAR BHUJABAL-MP	NIRANJAN NAYAK
86	15568/2020 WP(C)/12794/2015	BIJAYA KUMAR SAMAL-MP	M/S.SMITA RANJAN PATNAIK
87	15569/2020 WP(C)/12886/2015	PRAMOD KUMAR PATRA-MP	M/S.SMITA RANJAN PATNAIK
88	15570/2020 WP(C)/12795/2015	SATISH PRASAD NANDA-MP	M/S.SMITA RANJAN PATNAIK
89	15571/2020	TANMAYEE MOHANTY-MP	M/S.SMITA RANJAN PATNAIK

90	WP(C)/12885/2015 15572/2020	AJIT KUMAR PRADHAN-MP	M/S.SMITA RANJAN PATNAIK
91	WP(C)/12883/2015 15573/2020	PRASANTA KUMAR MOHANTY-MP	M/S.SMITA RANJAN PATNAIK
92	WP(C)/12796/2015 15574/2020	JITENDRA KUMAR BHOI-MP	GOUTAM MUKHERJI
93	WP(C)/20939/2020 15575/2020	DUSMANTA SAHU-MP	KRISHNA CHANDRA SAHU
94	WP(C)/36180/2020 15576/2020	PRAMOD KATHAR-MP	P.C.KAR
95	WP(C)/36185/2020 15577/2020	PRAKASH SETHI-MP	RABI NARAYAN PANDA
96	WP(C)/36188/2020 15578/2020	RAGHU NANDAN MUNI-MP	GOURI MOHAN RATH
97	WP(C)/36190/2020 15579/2020	MITU DAS-MP	RABI NARAYAN PANDA
98	WP(C)/36191/2020 15580/2020	MALAYA KUMAR PRADHAN-MP	S.K.SAMAL
99	WP(C)/36192/2020 15581/2020	M/S.OJAS TRADERS CONTRACTORS-MP	SAMIR KUMAR MISHRA
100	WP(C)/36196/2020 15582/2020	NM MANAGEMENT SERVICES-MP	L.N.RAYATSINGH
101	WP(C)/36201/2020 272/2020	LOKESH CH.PANDA-MP	
102	CONTC/340/2020 1244/2020	SOMANATH SAHOO @ KAPA-MP	
103	ABLAPL/12511/2020 1246/2020	S.K.SAMEER @ SAMEER SEKH-MP	SOMYA RANJAN PRADHAN
104	ABLAPL/12845/2020 1247/2020	LAXMIPRIYA JENA @ BANYARANI JENA-MP	
105	ABLAPL/13027/2020 1248/2020	NIRANJAN BISWAL-MP	
106	ABLAPL/1008/2019 1249/2020	NIRANJAN BISWAL-MP	MOHENDRA DALAI
107	ABLAPL/1008/2019 15523/2020	RABINDRANATH SAHOO-MP	
108	WP(C)/24522/2019 15526/2020	SYAMA GOUDA-MP	
109	WP(C)/4039/2010 15549/2020	PRABHAT CHANDRA PRADHAN-MP	
110	WP(C)/7762/2020 15551/2020	SUVENDU PRAKASH SAHOO-MP	
111	WP(C)/15680/2020 15566/2020	DR. BHAGABATA BEHERA-MP	SARADA P.SARANGI
	WP(C)/27606/2020		